

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE):**  
Yes, Sir. The following Central assistance in the form of Share Capital,

Loan, Grant and investment in debentures was given for development of cooperative societies in Kerala during the last three years:—

(Rs. in lakhs)

Year	Share Capital	Loan	Grant	Investment in Debentures
1970-71	..	11.50	12.64	7.25
1971-72	..	20.32	7.71	28.60
1972-73	..	46.03	16.34	26.25

Out of Rs. 46.03 lakhs granted as loan in the year 1972-73, an amount of Rs. 8.55 lakhs was given to Kerala Government for participation in share capital of cooperative societies.

**Demands under Small Irrigation Schemes in Kerala**

1669. **SHRIMATI BHARGAVI THANKAPPAN:** Will the Minister of AGRICULTURE be pleased to state:

**Food situation in February, 1974**

1668. **SHRIMATI BHARGAVI THANKAPPAN:** Will the Minister of AGRICULTURE be pleased to state:

(a) to what extent the food situation has improved in February, 1974; and

(b) when complete normalcy will prevail in this regard?

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE).**  
(a) and (b). In view of the good kharif crops market availability of kharif foodgrains has improved. Restrictions on the inter-zonal movement of coarse-grains have been relaxed since end January, 1974 so as to allow the purchase and movement of coarse grains outside the States by the sponsored agents of the State Governments. Though the food situation is likely to continue to be difficult, availability of foodgrains is expected to improve somewhat with the arrival of rabi crops.

(a) the number of dams constructed under the small irrigation schemes by the Kerala Government, the number of dams which have been completed and the acreage of land irrigated by these dams during each of the last three years;

(b) the extent of production from irrigated land during each year;

(c) the time by which the work on the dams under construction is likely to be completed and the additional amount likely to be required therefor; and

(d) the additional number of dams proposed to be constructed?

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI B. P. MAURYA):** (a) to (d). The information is being collected from the State Government and will be laid on the table of the house, when received.